

PENDENCY / ARREARS IN THE STATE OF ...WEST BENGAL
FOR THE MONTH OF April, 2017.
HIGH COURT

SL NO	OPENING BALANCE			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-a-vis previous month			Disposal of Cases which are more that five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1																					

SUBORDINATE COURTS

SL NO	OPENING BALANCE			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-a-vis previous month			Disposal of Cases which are more that five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	4695	17363	22058	189	1881	2070	196	1757	1953	4688	17487	22175	Decrease = 00.14%	Increase = 00.71%	Increase = 00.53%	38	74	112	639	5621	6260

3(a)	Whether any Statewide/Regional Conference held during the month.	N. A
3(b)	Number of Officers who participated in the said conference	
3(c)	Whether any Statewide/Regional Conference held during the month.	
4	What is the progress made on those targets district-wise	

Sudesh Mishra
Dist. & Sess. Judge
Dakshin Dinajpur at Balurghat
06.05.17